NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 591/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Galpha Laboratories Ltd.

V/s

Hindustan Antibiotics Ltd

SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act 1956

S. No	NAME	DESIGNATION	SIGNATURE
26.	C.P.NO. 591 06 2017	Senier conser. Adv. D. Ray Choudhury. along Adv. Omeo. M. Kadu holding for Adv. D. G. Dhanure. For Respondent	Kerdinar.
26.	of 2017	Adv. S. R. Gupta for the petitioner	Jud .

ORDER

CP No. 591/271/272/NCLT/MB/MAH/2017

On having the Petitioner reported for withdrawal of this Company Petition, the same is **dismissed** as withdrawn with liberty to proceed in accordance with law.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)